

TRIPURA



GAZETTE

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PART-- I --Orders and Notifications by the Government of Tripura, the High Court, Government Treasury etc.

Government of Tripura
Forest Department.

No. F. 16(150)For-Plan/2015-16/29532-549

Dated, Agartala, the 12th October, 2018.

NOTIFICATION

In exercise of the powers conferred under sub-section (i) of section 91 of the memorandum of the articles of association of Tripura Forest Department & Plantation Corporation limited and superseding all previous notifications in this regard, the Governor, Tripura is pleased to reconstitute the Board of Directors of the said Tripura Forest Development & Plantation Corporation Limited and appoint the following persons of the Board of Directors of the Corporation.

A. Official Member

- | | | | |
|----|---|---|-------------------|
| 1. | Hon'ble Forest Minister, Tripura | - | Chairman |
| 2. | PCCF & HoFF, Tripura | - | Director |
| 3. | Addl. PCCF, Central Shillong | - | Director |
| 4. | Principal Secretary, Revenue Department, Govt. of Tripura | - | Director |
| 5. | Joint Secretary, Finance Department, Govt. of Tripura | - | Director |
| 6. | Joint Rubber Production Commissioner, Rubber Board | - | Director |
| 7. | Managing Director, TFDPC Ltd. | - | Managing Director |

B. Non Official Member

- | | | | |
|-----|---|---|----------|
| 8. | Dr. Arunuday Saha-Ex Professor in Economics, Ex-V.C.
Tripura University | - | Director |
| 9. | Shri Prasanta Chakma, S/o Mahento Chakma, Old
Pencharthal, North Tripura-Rubber Grower. | - | Director |
| 10. | Shri Kirti Mohan Tripura, Ramrai Bari, Santirbazar,
South Tripura-Rubber Grower. | - | Director |
| 11. | Shri Narendra Debbarma, Vill & PO. Paschim
Laxmicherra, Khowai-Rubber Grower. | - | Director |
| 12. | Shri Jitendra Majumder, S/o Late Radhakrishna Majumder
Kakraban, Gumti District-Rubber Grower. | - | Director |
| 13. | Shri Sajal Sarkar, Kalamcherra, Boxanagar | - | Director |
| 14. | Shri Pramode Reang, MLA, Santirbazar | - | Director |
| 15. | Shri Nepal Bhowmik, S/o Late Sunil Bhowmik,
Magurcherra, Manu, Sabroom, South Tripura. | - | Director |

The Chairman and Directors as above will hold office with immediate effect and until further orders.

This is issued with the approval of Government vide U.O. No. 2006/GA(P&T)/18 dt.10/10/18.

By order of the Governor,

B. Debbarma
Additional Secretary to
Government of Tripura.